

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SKAVA SYSTEMS PRIVATE LIMITED**

1. Name of corporate person	SKAVA SYSTEMS PRIVATE LIMITED
2. Date of incorporation of corporate person	June 4, 2003
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Tamil Nadu, Coimbatore under the Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U72200TZ2003PTC010618
5. Address of the registered office and principal office (if any) of corporate person	16/3, Shri Lakshmi Nagar, Phase II, Thaneerpandal Main Road, Peelamedu Coimbatore 641004
6. Liquidation commencement date of corporate person	March 29, 2021
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman 318, 19 th Main, 41 st Cross, 5 th Block, HBR Layout, Bengaluru 560043 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	April 28, 2021

Notice is hereby given that SKAVA SYSTEMS PRIVATE LIMITED has commenced voluntary liquidation on March 29, 2021.

The stakeholders of SKAVA SYSTEMS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before April 28, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: March 31, 2021
Place: Bengaluru


Vinod Sunder Raman
Liquidator of SKAVA SYSTEMS PRIVATE LIMITED